

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 77/MP/2016

Subject : Petition Under Article 13 of the Power Purchase Agreement dated 22.04.2007 read with Clause 4.7 of the competitive Bidding Guidelines and Section 79 of the Electricity Act, 2003.

Date of hearing : 26.7.2016

Coram : Shri Gireesh B. Pradhan, Chairman
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Coastal Gujarat Power Limited

Respondent : Gujarat Urja Vikas Nigam Ltd. & Others

Parties present : Shri Kunal Kaul, Advocate, CGPL
Shri Bijay Kumar Mohanty, CGPL
Shri M.G. Ramachandran, Advocate, GUVNL
Ms. Ranjitha Ramachandran, Advocate, GUVNL
Ms. Swapna Seshadri, Advocate, PSPCL
Shri Sandeep Rajpurohit, Advocate, PSPCL
Shri Banwari Lal Sharma, Rajasthan Discoms

Record of Proceedings

Learned proxy counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The Commission directed to list the matter on 9.8.2016.

By order of the Commission

Sd/-

**(T. Rout)
Chief (Law)**